

(a) whether the Railways are presently facing a wagon shortage at coal-pitheads for the movement of coal for the rail-linked consumers' destination points ;

(b) if so, the reasons therefor ;

(c) whether there is huge pilferage of coal during transit ;

(d) whether Railways have ever made an estimate of the coal pilfered in transit ; if so, the details thereof ; and

(e) the steps being taken to provide adequate coal wagons particularly for the Eastern States, which are nearer to the coal-fields ; and prevent such massive pilferage by rail.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No, Sir.

(b) Does not arise.

(c) There are some losses.

(d) No such estimate has been made. However, the Railways paid a sum of Rs. 42.79 lakhs approximately during 1982-83 as compensation on account of pilferage of coal.

(e) Supply of wagons is adequate to transport the coal made available at rail-heads for despatch to the States including Eastern States.

**Offices of Railway Service Commission at Bhubaneshwar**

4982. SHRI K. PRADHANI : Will the Minister of RAILWAYS be pleased to state :

(a) the progress made so far in setting up an office of the Railway Service Commission at Bhubaneshwar (Orissa) ; and

(b) the areas which it will cover ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) The Railway

Service Commission has already been set up at Bhubaneshwar and has started functioning. They have already issued a few Employment Notices against which recruitment will be held in due course.

(b) Railway Service Commission, Bhubaneshwar is to cater to the recruitment of staff for Khurda Road, Waltair and Chakradharpur Divisions of South Eastern Railway.

**Passenger Train Halt at Tikirapal**

4983. SHRI CHINTAMANI JENA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that an estimate has been prepared and pending for the last so many months for having a passenger train halt at Tikirapal in between Balasore and Haldipada railway stations of Kharapur Division in South Eastern Railway ;

(b) if so, the details thereof and by which time this passenger train halt will start functioning ; and

(c) whether it is a fact that many representations were made to the authority by the people of that area and the local Member of Parliament on this issue, and whether the local revenue authorities have also submitted their report since long, if so, the action taken by the authorities for sanctioning the said stoppage ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (c). The proposal for opening of a passenger train halt at Tikirapal between Balasore and Haldipada stations was examined in the past but was not found financially justified. Representations for opening of this halt station have been received and the proposal is being reexamined again by the South Eastern Railway Administration.

**Entertainment Facilities on Superfast Mail and Express Trains**

4984. SHRI CHINTAMANI JENA : SHRI NAVIN RAVANI :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that music was provided earlier in certain running trains ;

(b) if so, the names of such trains ;

(c) whether Government have withdrawn this entertainment ;

(d) if so, reasons therefor ;

(e) whether Government will reconsider the decision and provide music in all long distance superfast, Mail and Express trains and also provide other entertainment programme such as screening of TV programme video pictures etc., in Rajdhani Express trains ;

(f) if so, by when ; and

(g) if not, reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes.

(b) (i) Rajdhani Express between New Delhi and Howrah, (ii) Rajdhani Express between New Delhi and Bombay, (iii) Tamil Nadu Express, (iv) Sarvodaya Express, (v) Garib-Nawaj Express, and (vi) Andhra Pradesh Express.

(c) Facility provided on the following trains has been discontinued : (i) Tamil Nadu Express, (ii) Sarvodaya Express, (iii) Garib-Nawaj Express, and (iv) Andhra Pradesh Express.

(d) Facility was discontinued for operational reasons and difficulties in maintenance, namely, (i) the system works satisfactorily only in AC Coaches, and such Coaches have to be adjacent to each other, (ii) the accommodation blocked by equipment and staff for operation and maintenance purposes reduces the accommodation available for use by passengers and (iii) divergent public opinion, including serious criticism of this facility.

(e) to (g). It is proposed to continue to provide entertainment and music facility on Rajdhani trains only,

**Issue of False Certificates by Government Servants to get CGHS benefits for Dependent Parents**

4985. SHRI DIGAMBAR SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given to Unstarred Question No. 5056 on 25 August, 1983 regarding eligibility of dependent parents of CGHS beneficiaries for purpose of benefits and state :

(a) whether Government are aware that the mere obtaining of a certificate from a Government servant about his parents normally residing with him and their income not exceeding Rs. 350/- PM is not adequate safe-guard for the misuse of the CGHS facilities ;

(b) whether a large number of Government servants in the Capital whose father's income is more than Rs. 350/- p.m. in case of pensioners it can be checked from their Pension Books, and are not even ordinarily residing with them continue to declare their parents as 'dependent' to get CGHS benefits for them by giving false certificates ; and

(c) if so, what other check like getting a sworn affidavit etc., Government propose to exercise to prevent such misuse of the facilities and thus reduce the rush at the CGHS Dispensaries also ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) A certificate from Government servant about parents who normally reside with him and their income not exceeding Rs. 350/- per month is obtained by the Office of the concerned Government servant who ensures its genuineness. The Issuing Authority has to certify that the Index/Identity Cards has/have been scrutinized by the Issuing Authority and correctly issued in accordance with the rules and orders issued by the Ministry of Health, from time to time. Misuse of CGHS facility is punishable as per the CGHS Rules.

(b) The pensioners themselves are entitled for CGHS benefits under the pensioners